

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) NO. 28674 OF 2017

SBI LIFE INSURANCE CO. LTD. & ORS.

Petitioner(s)

VERSUS

M.G. VENU

Respondent(s)

I.A No. 133348/2017 (Application for Vacation of interim order dated 6.11.2017)

WITH

diary no. 1712/2018

[For condonation of delay in filing and exemption from filing c/c of the impugned judgment]

Date : 02-02-2018 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE MADAN B. LOKUR
HON'BLE MR. JUSTICE DEEPAK GUPTAFor Appellant(s) Mr. Tushar Mehta, ASG
Ms. Anuradha Dutta, Adv.
Ms. Fereshte D. Sethna, Adv.
Mr. Haaris Fazili, Adv.
Mr. Shatadal Ghosh, Adv.
Ms. Akanksha Banerjee, Adv.
Ms. B. Vijayalakshmi Menon, AORFor Respondent(s) Mr. Thomas P. Joseph, Sr. Adv.
Mr. Govind Manoharan, Adv.
Mr. Senthil Jagadeesan, AOR

UPON hearing the counsel the Court made the following

O R D E R

I.A No. 133348/2017 (Application for Vacation of interim order dated 6.11.2017) is dismissed.

Delay condoned.

Leave granted.

(MEENAKSHI KOHLI)
COURT MASTER(KAILASH CHANDER)
COURT MASTER